

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 75/17 in CP(CAA) No.11/ BB/ 2017	-	For Consideration	230/ 232	Altair Engineering and Software Technologies India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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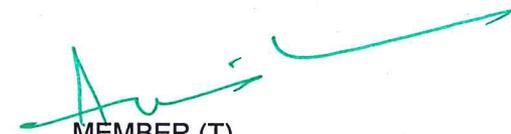
1. P. K. Arjun

Petitioner



Counsel for petitioner is present. A withdrawal memo is filed on behalf of the petitioner Company. Memo is recorded. Permission is granted. Petition is ordered to be withdrawn and it is dismissed as withdrawn vide separate orders. Extract of Board resolution dated 19.08.2017 is enclosed to the withdrawal memo.


MEMBER (J)


MEMBER (T)